

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No.02 of 2023
IN
FAO/70/2023(Filing No.)

UMA SHANKER PRASAD & ORS. APPLICANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS. RESPONDENTS

Date: 18.10.2023

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicants : Ms. Gita Bista, Advocate.

For Respondent : Mr. Ranjit Prasad, Advocate.
No.1

For Respondent : None.
Nos. 2 & 3.

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1. Mr. Ranjit Prasad, learned counsel seeks to appear for the respondent no.1 and desire to file his Vakalatnama during the course of the day. Permitted.

2. List on 05.12.2023.

Judge